

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

IA 179/2018 IA 2184/2019 IA 1393/2021 IA 4212/2023 in C.P.(IB)69/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 31.10.2023

NAME OF THE PARTIES: **M/S URBAN INFRASTRUCTURE TRUSTED
LTD M/S NEELKANTH TOWNS V/s
NEELKANTH TOWNSHIP &
CONSTRUCTION PVT LTD**

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Ld. Counsel for the Parties are present.
- 2) At request, stand over to 06.12.2023, for further consideration and hearing.
- 3) In the meantime, parties are directed to complete and exchange the pleadings, well before the adjourned date.

Sd/-

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare